NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 68(ND)/2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2016

NAME OF THE COMPANY:

Mr. Jasmeet Singh Bhandari & ors.

Vs.

M/s. Bhandari Builders Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. K. Dotta, Adv.

2. Diggaj Pathak, Adv.

3. R-4+06
9+011

1. Ms. Divya Bhalla Adv.

3. R283

Dye Bhall

1. BHAVITT K RASTOCII — Petitional

1. ALOK TIWARI, Adv. 7 RESPONDENT
2. DAKSHAYAMI SAXENA, Adv. 8

Order

Learned counsel for the parties have stated that pleadings in the instant petition are complete.

List for arguments on 20.10.2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

22.9.2016 (P.K. Sud)